

Export of Pig Iron to Japan

4604. SHRI SITARAM KESRI: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether Government finalised a barter deal with Japan for the export of 6 lakhs tonnes of pig iron to Japan; and

(b) if so, the terms and conditions of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

Manufacture of Tractors

4605. SHRI VISWANATHA MENON: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether Government have issued a licence to a firm for the manufacture of West German Tractors;

(b) whether the partners of this firm are the same as those of the company to whom licence for the manufacture of RS—09 tractors has been granted;

(c) whether Government of Punjab has given a loan of rupees 50 lakhs to the company for the manufacture of Tractors; and

(d) if so, the reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) An industrial licence has been granted to M/s. Kirloskar Tractors Ltd. for the manufacture of Deutz (West German) Tractors. However, an application received from M/s. Perfect Tractors Ltd. Patiala for the manufacture of Hanomag Tractors in collaboration with a West German firm is still under consideration.

(b) No licence for the manufacture of RS—09 tractors has been granted so far. The application submitted in this regard by M/s. India Agro machines is still under consideration. The Board of Directors of this company and the company which has applied for a licence to manufacture West German Hanomag tractors has one Director in common.

(c) Information is being collected from the State Government and will be laid on the Table of the House, when received.

(d) Does not arise.

India Tobacco Company

4606. SHRI JYOTIRMOY BASU: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) the capitalised goodwill and value of trade marks shown by Imperial Tobacco Company (now India Tobacco Company) and its associated companies;

(b) whether these values are liable for future repatriation;

(c) how Government propose to stop it;

(d) the rate of dividends paid by the Company and each of its associated companies during the last three years; and

(e) the capital brought in foreign exchange by the said company and its associate companies during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) to (e). Information is being collected and will be laid on the Table of the House.

Complaint regarding Sale of Tractors in Black Market

4607. SHRI SADHU RAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether Government are aware that